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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8798/2018 & CM APPL.41507/2018

COURT ON ITS OWN MOTION

..... Petitioner

Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ajay Digpaul, CGSC with Mr.Kamal Digpaul and Ms.Swati Kwatra, Advocate for UOI.

Ms. Varsha Sharma, Advocate for Mr. Jawahar Raja, ASC for R-2&3.

Mr.Ripu Daman Bhardwaj, CGSC with Mr.Kushagra Kumar, Advocate for R-4 & 10.

Mr.Gautam Narayan, ASC with Ms.Asmita Singh, Mr.Harshit Goel and Ms.Akriti Goel, Advocate for R-5/DHC.

Mr.Shakeel Ahmed, Joint Registrar with Mr.Hardev Singh, AOJ for Medical Branch, R-5/DHC.

Mr.Rajesh Kumar, Assistant Registrar, Caretaking Branch, DHC. Mrs.Avnish Ahlawat, SC with Ms.Tania Ahlawat, Mr.Nitesh Kumar Singh, Ms.Palak Rohmetra, Ms.Laavanya Kaushik and Ms.Aliza Alam, Advocates for R-6.

Mr.Lalltaksh Joshi, Advocate for R-8. Mr.Shankar Kumar Jha, Advocate for R-9.

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER 08 05 2023

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- 1. Learned counsel for the GNCTD states that it is in the midst of talks with the District Authorities of the Tis Hazari Courts as well as Rouse Avenue Court to install Advanced Cardiovascular Life Support ('ACLS') service in both the Courts.
- 2. She further states that GNCTD, as of now, has provided three ACLS ambulances at the three major interchange metro stations, namely, Kashmere Gate, Rajiv Chowk and Hauz Khas.
- 3. Learned counsel for DMRC states that there is space available at the aforesaid three major interchange metro stations for installation of the ACLS service.
- 4. In view of the aforesaid statement, learned counsel for DMRC and GNCTD are directed to explore the possibility of installation of ACLS facility at the three major interchange metro stations forthwith.
- 5. Let a fresh Status Report be filed before the next date of hearing.
- 6. List on 1st August, 2023.

MANMOHAN, J

SAURABH BANERJEE, J

MAY 8, 2023/TS